

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 2363 - JK (LD) of 2025**

**DATED:- 25 - 02 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)

Secretary to Government

Dated: - 25.02.2025

No:-LAW-OIC/02/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Reyaz Ali Bhat)

Assistant Legal Remembrancer



**Annexure to the Government Order No:- 2363 - JK(LD) of 2025 dated 25.02.2025.**

S.No	Title & No. of the Case	Name of the Officer Incharge & Designation (email ID and Contact No.)	
1.	UT of J&K and Others Vs Bashir Ahmed	Sh. Jugal Kishore Nagotra, XEN, I&FC Division Bhaderwah and Division Doda.	irrigationdoda10@gmail.com 9419225944
2.	of J&K and Others Rashid Ashraf		
3.	WP(C) 2180/2022 Farooq Ahmed Dar Vs UT of J&K and Others		
4.	OA 1008/2024 Ajay Kumar Gupta Vs Jal Shakti Department		
5.	OA 771/2024 Mohd. Shafi Vs Jal Shakti Department.		
6.	OA 61/513/2024 Vs. UT of J&K and Others Vs Kashmiri Lal	Er. Harpal Singh Modi, XEN ID -Udhampur	ifcjmuirrigationdivudhampur@gmail.com 9419198468
7.	UT of J&K and others Vs Arjun Kumar and others	Sh. Rajeev Gupta, XEN, FCD- Akhnoor	Xenfcдахnoor@gmail.com
8.	M/s R.D Singh & Co. Versus UT of J&K and Ors. WP(C) No. 3039/2024	Er. Harsharan Singh Reen, Executive Engineer	9419145152 xennorth@gmail.com
9.	CCP (s) No 417 / 2024 in WPC 2987/2023 M/s Audi Geo Tech and Anr. V/S UT of J& K and others	Er, Rakesh Bhatti, Executive Engineer, Jal Shakti PHE (Mech.) Ground Water Drilling Division , Jammu	9419146117 xenphegdjmu@gmail.com
10.	CCP (s) No 418 / 2024 in WPC 2986/2023 M/s Audi Geo Tech and Anr. V/S UT of J& K and others	Er, Rakesh Bhatti, Executive Engineer, Jal Shakti PHE (Mech.) Ground Water Drilling Division , Jammu	9419146117 xenphegdjmu@gmail.com
11.	LPA _____/2025 in WP© No. 888/2023 Kikar Singh V/s UT of J&K & Ors	Er. Sunil Seth Executive Engineer Jal Shakti Hydraulic Division Ramban	9419112499 hyddvsnramban@gmail.com
12.	T.A./14/2025 Akhter Hussain Zargar V/s State of J&K & Ors	Er. Sunil Sharma, Executive Engineer Hydraulic Division Kishtwar	9419110471 xenhydctr@gmail.com
13.	CP No. 37/2025 in OA No. 219/2023 Mohd Hanif V/S UT & Ors	Er. Sudesh Kumar, Executive Engineer Jal Shakti PHE DIVISION DODA	7006471597 xenphedivdoda@gmail.com
14.	CP No. 34/2025 in OA No. 218/2023 Heem Lal V/S UT & Ors	Er. Sudesh Kumar, Executive Engineer Jal Shakti PHE DIVISION DODA	7006471597 xenphedivdoda@gmail.com

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15.	CP No. 27/2025 in OA No. 1390/2023 Balbir Singh V/s UT & Ors	Er. Ashwani Khajuria, Executive Engineer, Jal Shakti (PHE) Division, Rajouri	9419198332 xenpherajouri@gmail.com
16.	CP No. 25/2025 in OA No. 1416/2023 Rafiq Ahmed V/s UT & Ors	Er. Ashwani Khajuria, Executive Engineer, Jal Shakti (PHE) Division, Rajouri	9419198332 xenpherajouri@gmail.com
17.	CP No. 33/2025 in TA No. 567/2020 Jyoti Kumar V/S State & Ors	Er. Rajesh Sharma, Executive Engineer Jal Shakti (PHE) Division City I Jammu	9410204484 xenphcity1@gmail.com
18.	CP No. 33/2025 in TA No. 567/2020 Jyoti Kumar V/S State & Ors	Er. Harsharan Singh, Executive Engineer PHE MECH. DIVISION NORTH JAMMU	9419145152 xennorth@gmail.com
19.	CP No. 41/2025 in O.A No 1093/2021 Madan Lal V/s UT & Ors.	Er. Rockey Mahajan, Executive Engineer Jal Shakti (PHE) DIVISION AKHNOOR	9419161837 phedivakhnoor@gmail.com
20.	CP No. 339/2024 in TA No. 8254/2021 Kuldeep Raj V/S U.T & Ors	Er. Hukam Singh, Executive Engineer, Jal Shakti (PHE) Division Samba	9419255937 phedivisionsamba@gmail.com
21.	CP No. 339/2024 in TA No. 8254/2021 Kuldeep Raj V/S U.T & Ors	Er. Ashish Sharma, Executive Engineer Jal Shakti (PHE) DIVISION CITY IIND JAMMU	9419148535 xenphcityjammu2@gmail.com

